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Title: Need to start the proposed Kendriya Vidyalaya in Puranattukara in Alathur Constituency of Kerala.

SHRI P.K. BIJU (ALATHUR): Thank you, Madam Speaker. The Kendriya Vidyalaya (KV) was established in our country in 1962. At present, we have 1,093 KVs in our country. In our State of Kerala, we had requested for establishment of a KV in my Alathur Constituency in Thrissur District of Kerala in 1998. But at that time, a letter from the KV Commissioner had pointed out that Kerala had initiated for it in the year 1998, but the same could not be proceeded with as the concentration of transferable Central Government employees was much below the requirement of minimum thousand employees as per the existing norms at that time.

I had raised this matter on 4th October, 2012. I received a reply from the Ministry of HRD on 1st August, 2013. I also received a follow up letter from the Commissioner, KVS dated 24th February, 2014 saying that now the norms for opening new Kendriya Vidyalaya have been amended. The requirement of minimum of 1000 Central Government employees has now been brought down to 500 Central Government employees by the decision of the Commissoner, KVS dated 28.12.2012 along with the other changes like the minimum extent of land etc.

We have acquired 20 acres of land for establishment of Kendriya Vidyalaya in Erumapetty panchayat in my constituency Thrissur but nothing has happened further. I would urge upon the Government to take immediate action to set up a Kendriya Vidyalaya in my constituency.